Status of Air India after privatisation

987. SHRI BINOY VISWAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what steps is the Ministry taking to protect the interests of the over 20,000 employees of Air India during the proposed privatisation of the airline;

(b) what are the total arrears in salaries and pensions of Air India employees at present; and

(c) what will happen to the concept of national air carrier; if Air India is privatised?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Air India Specific Alternative Mechanism (AISAM) has approved the re-initiation of the strategic disinvestment of Air India and its subsidiaries. While finalising the Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EoI) for the strategic disinvestment of Air India, the AISAM would consider the matters related to the existing employees of Air India.

(b) The salary of Air India employees has been paid upto October, 2019. A provision of ₹ 1331.91 crore has been made in the accounts of the company as on 31.03.2019 for pending payment towards implementation of Justice Dharamadhikari (JDC) recommendations for implementing the revised basic pay of employees.

(c) The Government is committed to the Strategic Disinvestment of Air India. Any further financial support in a mature and competitive aviation market would not be the best use of scarce financial resources of the Government. Air India would have a status at par with other designated carriers of India, post-disinvestment.

Compulsory breath-analyzer test by DGCA for all staff of various airlines

988. SHRI C. M. RAMESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether breath analyzer test has been made compulsory by the Directorate General of Civil Aviation (DGCA) for all the staff of various airlines and in Airports, the details thereof;

(b) whether it is also compulsory for all the pilots, crew members including the Air Traffic Control (ATC), the details thereof; and

(c) how many employees of various airlines including employees posted in airports have failed the test till date, the details thereof and the action taken against them by Government, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. The Civil Aviation Requirement (CAR) Section-5, Series-F, Part-IV has been issued by the Directorate General of Civil Aviation (DGCA) on 16th September, 2019. This CAR prescribes the procedure for breathanalyzer examination of the personnel engaged in Aircraft maintenance, Air traffic control services, Aerodrome operations, Ground handling services for detecting consumption of Alcohol.

As per provisions of this CAR, the personnel covered are Air Traffic Controllers, Flight Dispatchers, Aircraft Maintenance personnel, Aerodrome operation personnel, Fire and rescue personnel, Vehicle drivers (including catering and refuelling vehicles) ground equipment operators and ground handling personnel.

(b) All the Pilots and Cabin Crew are required to undergo Breath-Analyzer test in accordance with CAR Section-5, Series-F Part-III.

Air Traffic Controllers are covered in CAR Section-5, Series-F, Part-IV. 10% Air Traffic Controllers are randomly subjected to breath-analyzer examination on a daily basis.

(c) The details of personnel that have failed the breath-analyzer test is given in the Statement. The actions have been taken as per CAR Section-5, Series-F, Part-IV.

Sl. No.	Date on Violation	Category/Designation	Organization	Airport Name	Answers to
1	2	3	4	5	
1.	17-09-2019	Customer Service Officer	Indigo	Jaipur	
2.	24-09-2019	Cleaner	Indigo	Chennai	
3.	04-10-2019	Driver	Indigo	Guwahati	[27
4.	07-10-2019	Driver	Indigo	Hyderabad	[27 November, 2019]
5.	07-10-2019	Sr. ASST. (BSSPL)	BSSPL (BIAL)	Bangalore	embe
6.	07-10-2019	MGR (AOCC)	BIAL	Bangalore	r, 201
7.	08-10-2019	Customer Service Officer	Indigo	Guwahati	9]
8.	08-10-2019	Handyman	AIATSL	Trichy	U_{I}
9.	09-10-2019	Sr. Ramp Officer	Go Air	Chennai	Unstarred Questions
10.	10-10-2019	TPT Driver	Spicejet	Delhi	ed Q.
11.	14-10-2019	Driver	Indigo	Bangalore	uesti
12.	18-10-2019	Sr. Airport Electrician	MIAL sub-contractor	Mumbai	ons
13.	21-10-2019	Aerobridge Staff	DIAL	Delhi	151

Statement Details of personnels failed in the Breath Analyser Test

	2	3	4	5
4.	22-10-2019	Driver	Indigo	Ahmedabad
5.	29-10-2019	ARFF	MIAL	Mumbai
5.	30-10-2019	Driver	Indigo	MAA
7.	30-10-2019	Driver	Indigo	Mumbai
3.	31-10-2019	High lift Operator	Casino air carterers and flight services	Kannur
Э.	31-10-2019	Ramp Service Agent	AIATSL	Cochin
).	01-11-2019	Utility Helper	BWFS	Cochin
1.	01-11-2019	operator	Oberoi flight Services	Delhi
)	02-11-2019	Driver AGILE	Indigo	Chennai
	02-11-2019	Driver (Constable)	CISF	Mumbai
	03-11-2019	Driver	Indigo	Ahmedabad
	03-11-2019	Cargo Loader	Giobal Airport and Ground Services	Cochin
б.	04-11-2019	Ramp Driver	AISAT	Bangalore
•	04-11-2019	Driver	RCDL	Mumbai
	06-11-2019	Driver	Spicejet	Pune

29.	07-11-2019	Technician	AMA Pvt. Ltd.	Kannur	Written Answers to
30.	07-11-2019	Driver AGILE	Indigo	Kolkata	en Ai
31.	10-11-2019	Ramp Officer	BWFS	Mumbai	nswei
32.	10-11-2019	Operator	CCI	Bangalore	rs to
33.	11-11-2019	Aerobridge Operator	M/s Delite System Pvt. Ltd.	Delhi	
34.	12-11-2019	Cleaner	Kalki Electricals	Bangalore	
35.	13-11-2019	Driver SG-1	CIAL Cargo	Cochin	[27
36.	13-11-2019	Utility Hand	BWFS	Mumbai	[27 November, 2019]
37.	14-11-2019	Driver	Go Ground	Mumbai	ember
38.	14-11-2019	Security Staff	Indigo	Delhi	r, 201
39.	15-11-2019	Operator	BWFS	Delhi	[[6
40.	15-11-2019	Driver	BWFS	Mumbai	Un
41.	16-11-2019	Driver	Indigo	Guwahati	ıstarr
42.	16-11-2019	Equipment Operator	GGI	Bangalore	ed Q
43.	16-11-2019	Driver	DC Gupta	Mumbai	Unstarred Questions
44.	17-11-2019	Team leader Opr.	Skygourmet Catering Pvt. Ltd,	Delhi	SUCC
45.	19-11-2019	Driver	Indigo	Ahmedabad	153